National Company Law Tribunal Allahabad Bench Allahabad

CP No. 18 (ND)/2010

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2016.

NAME OF THE COMPANY: Sh. Prabhat Kumar & Ors.

Vs.

M/s MACI Organics Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

SI. No	. Name	Designation	Representation	Signature
1	Zain Abbas	Adv	Pet	Jelos
_			D. 4	

Order dated 22.12.2016

CP No.18/ND)/2010

Sh. Prabhat Kumar & Ors. Vs. M/s MACI Organics Ltd. &

Ors.

Notice was not taken to the respondents as ordered earlier. At the request of Learned Counsel for petitioner fresh notice be issued to the respondents to appear on 30.01.2017.

List on 30.01.2017.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 22.12.2016